

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

29. I.A. 1616/2022

I.A. 2357/2021

I.A. 1401/2021

I.A. 1431/2021

I.A. 1436/2021

IN

C.P.(IB)-512(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Opulent Auto Care Pvt Ltd

V/s

DSK Motors Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

13.10.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)